## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 56(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Sh. Ambrish Kumar & Anr. V/s. M/s Sainitary & Allied Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION REPRESENTATION NAME

R S BHATIA PCS Brigant Sharma broxy counsel

Persona.

## ORDER

Learned counsel for the parties are present. They seek and are given 6 weeks' time to enter into an amicable settlement in the matter.

List on 25.11.2016.

(R. Varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura)

Member (Judicial)